

(b) whether it is permissible under the orders of the Central Government to pay extra remuneration to the personal staff of officers of the Government who are appointed on the Boards of autonomous Organisation set up by Government?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b). The Secretary, Department of Labour and Employment, has been appointed as Chairman of the Central Board of Trustees, Employees' Provident Fund, under Section 5A(1) of the Employees' Provident Funds and Family Pension Fund Act, 1952. He is not *ex-officio* Chairman of the Board. The Private Secretary and the P.A. attached to the Secretary are paid certain fees by the Employees Provident Fund Organisation for doing the work of the Employees' Provident Fund in addition to their normal duties. Such payment are allowed under the rules.

#### Export of Indian Arms and Ammunition

2472. SHRI M. M. JOSEPH:

SHRI SHRIKISHAN MODI:

Will the Minister of DEFENCE be pleased to state:

(a) whether Indian-made arms and ammunitions were exported to some foreign countries; and

(b) if so, the main features thereof and the amount for which this export was dealt, year-wise, for the last three years?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir. Export of military equipment has been made on commercial basis to some friendly countries during the last few years.

(b) An amount in foreign exchange as under has been earned by such sales during the last three years:—

1969-70	1970-71	1971-72
(In lakhs of Rupees)		
77.68	20.38	32.49

It would not be in the public interest to disclose further details.

भारतीय लोहा और इस्पात कम्पनी लिमिटेड को सरकारी नियंत्रण में लिये जाने के बाब उसका उत्पादन

2473. श्री श्रीकृष्ण अग्रवाल :

श्री भान सिंह भौरा :

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि

(क) भारत लोहा और इस्पात कम्पनी लिमिटेड को सरकारी नियंत्रण में लिये जाने के बाद इसके उत्पादन में कितनी वृद्धि हुई है, और

(ख) क्या गत वर्ष इसी अवधि में उत्पादन इस वर्ष की अपेक्षा कम हुआ था, और यदि हा, तो इसके क्या कारण हैं?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री अमृतनाथ झा) (क) : सरकार ने 14 जुलाई 1972 को इंडियन स्टील एण्ड स्टील कंपनी का प्रबंध अपने हाथ में ले लिया था। कम्पनी का जुलाई से अक्टूबर, 1972 तक का इस्पात पिण्ड तथा विक्रय इस्पात का उत्पादन निम्नलिखित है :—

मास	पिण्ड	(टन) विक्रय इस्पात
जुलाई	23,790	16,899
अगस्त	39,249	29,150
सितम्बर	40,082	33,274
अक्टूबर	42,860	39,234

उपर्युक्त से पता चलता है कि प्रबंध हाथ में लेने के बाद से उत्पादन में वृद्धि हुई है।

(ख) जी, नहीं।